

**Shri Jawaharlal Nehru:** Our embassy in Rome was in constant touch with these camps. Originally, some complaints were received that they were not being well provided for, but soon after, our report was that the Italian Government provided quite a large number of amenities, such as food, blankets, etc., to them. Naturally, the Italian food did not always agree with them but the Italian Government treated them well after the first few days of some confusion.

**Dr. Ram Subhag Singh:** The hon. Prime Minister has just now stated that thorough investigations have been made regarding these matters. May I know who are the persons who are indulging in such spurious travel documents?

**Shri Jawaharlal Nehru:** That is a matter which will come up before the courts of law.

#### **Hungarian Delegation on Bio-gas**

\*611. { <sup>+</sup>  
 Shri S. C. Samanta:  
 Shri Subodh Hansda:  
 Shri R. C. Majhi:  
 Shri Ajit Singh Sarhadi:

Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Starred Question No. 496 on the 2nd December, 1959 and state:

(a) whether the report of the Hungarian Delegation on Bio-gas has since been considered by Government and decision taken;

(b) how the accepted recommendations are going to be implemented; and

(c) how much Government had to spend for the said delegation?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):**

(a) Yes, Sir. The present intention is to set up two pilot plants.

(b) The terms under which Hungarian patents can be utilized are to be incorporated in an agreement which may be finalised shortly. Action

could only be taken thereafter to set up the pilot plants.

(c) About Rs. 20,000.

**Shri S. C. Samanta:** May I know whether the materials that remain after the extraction of bio-gas can be used as manure?

**Shri Satish Chandra:** That is the main idea. There are large quantities of organic waste—agricultural waste and food waste—in the country, and the pilot plants are intended to experiment the utilisation of these wastes for the production of gas for heating purposes and the residue for manurial purposes.

**Shri S. C. Samanta:** May I know whether the Food and Agriculture Ministry will also take up this scheme?

**Shri Satish Chandra:** The scheme has been taken up in consultation with the Food and Agriculture Ministry. It is only in an experimental stage, at present. A delegation came here, and we pursued this matter in fullest consultation with the Ministry of Food and Agriculture. In fact, the committee appointed to discuss the proposal with Hungarian delegation had among others the Director of the Indian Agricultural Research Institute and the Director of the National Sugar Research Institute as members. Other officers of that ministry were also associated as members.

#### **Wage Boards for Industries**

\*612. **Shri Ram Krishan Gupta:** Will the Minister of **Labour and Employment** be pleased to refer to the reply given to Unstarred Question No. 233 on the 19th November, 1959 and state:

(a) whether Government have taken final decisions regarding the placing of the wage boards for industries on a statutory footing; and

(b) if so, the nature of the decision taken?

**The Parliamentary Secretary to the Minister of Labour and Employment**

**and Planning (Shri L. N. Mishra):** (a) and (b). The consensus of opinion in the Standing Labour Committee, which discussed this question at its meeting in January 1960, was not in favour of the proposed legislation.

**Shri Ram Krishan Gupta:** In reply to a previous question it was said that some of the central organisations were not in favour of the scheme. May I know the objections which they raised?

**Shri L. N. Mishra:** Out of the four central organisations, only two—the INTUC and the AITUC—are in favour of giving legal sanction to the proposal. The HMS is opposed to it, and we have received no reply from the UTUC.

**Shri Ram Krishan Gupta:** What steps have the Government taken so far to implement the recommendations of the wage boards which have been set up so far?

**Shri L. N. Mishra:** We have got the reports from only three wage boards—sugar, textiles and cement. So far as the textiles and cement are concerned, the Government's decisions were published only two or three days ago. So far as sugar is concerned, the recommendations have been implemented by most of the mills barring one or two.

**Shri S. M. Banerjee:** The wage boards for textiles and cement have since submitted their recommendations which are unanimous in character. Daily, some people from some quarters including the mill owners are coming out against the recommendations of the wage boards. I know that in the absence of legislation.....

**Mr. Speaker:** What is the question?

**Shri S. M. Banerjee:** If these are not accepted, and in the absence of legislation, may I know how Government is going to enforce these decisions? How enforcement will be possible?

**The Minister of Labour and Employment and Planning (Shri Nanda):** At the last meeting of the Standing Labour Committee, this matter was discussed. The representatives of workers and of the employers were there. They had some differences of opinion among them. The consensus was that unanimous recommendations should be implemented. We trust they will be implemented. If it happens that in some cases there is difficulty, we will try to meet it.

**Shri T. B. Vittal Rao:** In the Standing Labour Committee, it was agreed that the unanimous recommendations will be implemented. Why not we undertake legislation at least to that extent that unanimous recommendations will be implemented?

**Shri Nanda:** If they are implemented without the help and support of legislation, one should welcome that.

**Shri Rameshwar Tantia:** What will be the Government's policy in those industries where no wage boards have been set up and may I know whether Government are going to set up wage boards for the jute industry and the engineering industry?

**Shri Nanda:** There is a list of industries which have been considered for being dealt with through wage boards. By and by, more and more such industries are being brought within the purview of wage boards.

**Shri Tangamani:** For cement and textile industries, the wage boards have submitted their reports and the Government have accepted their recommendations. May I know what Government will do in those units which may not implement them from the 1st January, 1960?

**Shri Nanda:** Through their organisations, we shall try to prevail upon them to carry them out.

**Shri S. M. Banerjee:** May I know whether it is a fact that representatives of the employers from U.P. met the hon. Minister here and demanded

non-implementation of the wage board recommendations in the textile industry? If so, what was the reaction of the hon. Minister?

**Shri Nanda:** I do not now presume that after the publication there will necessarily be that opposition. At some stage, everybody tried to put forward his point of view.

नेताजी सुभाष बोस के भाषण तथा

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\*६१३. { श्री भक्त दर्शन :  
श्री बी० चं० शर्मा :  
श्री पांगरकर :  
श्री राम गरीब :

क्या सूचना तथा प्रसारण मंत्री दिनांक १८ दिसम्बर, १९५९ के ताराकित प्रश्न संख्या १७५१ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि नेताजी सुभाष चन्द्र बोस के भाषणों और लेखों के संग्रह तथा प्रकाशन के बारे में इस बीच क्या प्रगति हुई है ?

सूचना और प्रसारण मंत्री के सभा-सचिव (श्री डा० चं० जोशी) : अब तक जो सामग्री इकट्ठी की गई है उसकी छान-बीन की जा रही है ; अधिक सामग्री इकट्ठी करने का कार्य प्रगति में है ।

The materials collected is being scrutinised and verified; collection of more material is in progress.

**श्री भक्त दर्शन :** श्रीमन्, कब तक यह भाषा की जा सकती है कि यह संग्रह कार्य समाप्त हो जाएगा और पुस्तक निकल जाएगी ?

**सूचना और प्रसारण मंत्री (डा० केशकर) :** अगर माननीय सदस्य को याद हो तो पिछले जवाब में मैं ने यह कहा था कि इस साल के मध्य तक यह काम समाप्त होने की उम्मीद है । हमें आशा है कि इस समय तक यह काम समाप्त हो जाएगा ।

**Shri D. C. Sharma:** May I know from what places the material has not been collected and what agencies are being employed to collect the material from those places?

**Dr. Keskar:** These are matters of detail—I mean the question of collecting the speeches of Netaji Subhash Bose. There are a number of speeches delivered outside India and our efforts are to collect them and also to see whether any speech which has not been reported up till now can also be made available. I cannot say at every moment what particular person is being approached or what authorities are being approached.

**Shri D. C. Sharma:** May I know whether the speeches delivered in India will also be collected?

**Dr. Keskar:** Speeches delivered in India as well as outside speeches will be collected.

**Shri Hem Barua:** May I know what steps Government have taken to verify the authenticity of the speeches delivered abroad, which are supposed to be the speeches of Netaji?

**Dr. Keskar:** That is one of the reasons why we are proceeding carefully in this matter; we are getting them verified.

**Shri Ansar Harvani:** Who are the members of the editorial board who are editing the material and scrutinising it?

**Dr. Keskar:** This was given in the last answer I gave to this question.

**Mr. Speaker:** It need not be repeated.

**श्री पद्म देव :** इन व्याख्यानों और लेखों को संग्रह करने के सम्बन्ध में सरकार ने लोगों को सूचना देने के लिए क्या क्या साधन बरते हैं ?

**डा० केशकर :** उनके भाषण ऐसे नहीं हैं कि इधर उधर फैले हुए हों और लोगों को और पब्लिक को नोटिस देने से मिल सकें